

High Court of Karnataka,
Bengaluru,
Dated: 4th March 2024

NOTIFICATION NO. HCBB - 53 / 2024

1. Hon'ble Dr.Justice H.B.Prabhakara Sastry will sit in Court Hall No. 5 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Ramachandra D. Huddar will sit in Court Hall No. 10 at Dharwad Bench at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
2. Hon'ble Mr.Justice Suraj Govindaraj will sit in Court Hall No. 16 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Dharwad and Kalaburagi Benches as shown in the cause list issued separately, through Video Conferencing.
3. Hon'ble Mr.Justice N.S.Sanjay Gowda will sit in Court Hall No. 18 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
4. Hon'ble Mr.Justice Hemant Chandangoudar will sit in Court Hall No. 21 at Principal Bench, Bengaluru, at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Dharwad and Kalaburagi Benches as shown in the cause list issued separately, through Video Conferencing.
5. Hon'ble Mr.Justice Ravi V. Hosmani will sit in Court Hall No. 4 at Dharwad Bench at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
6. Hon'ble Mr.Justice Anant Ramanath Hegde will sit in Court Hall No. 29 at Principal Bench, Bengaluru at 2.30 PM on Tuesday the 5th March 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.

7. Hon'ble Mr.Justice S.Rachaiah will sit in Court Hall No. 30 at Principal Bench, Bengaluru at 2.20 PM on Tuesday the 5th March 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.

After completion of the work by the Bench referred to at Sl.Nos.1 and 7 above, Hon'ble Judges will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)